NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017: 16-1-18

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 65/BB/2017	-	For filing reports	230/ 232	Broadcom Communications Technologies Pvt. Ltd.

SL. NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

NO. & PHONE NUMBER

Petitioner

9900037857

ORDER

Counsel for the Petitioner is present. Report from ROC & RD is awaited. Assistant from OL Office is present. He requested time for filing report of OL. Matter is listed on 07.02.2018 for reports of ROC & RD and OL.

Member (T)

Member (J)